From,

Registrar General, High Court of Judicature at Allahabad.

To,

The Director, Judicial Training & Research Institute, U.P., Vineet Khand, Gomti Nagar, Lucknow.

No. 652/Admin.(Services)/2025 Dated: Allahabad: November 27, 2025.

Subject: Regarding rescheduling the 05 Days Refresher Training Programme on Civil and Criminal Matters clubbed with e-Court Programme & Vulnearble Witness Scheme for the Officers of Civil Judge (Senior Division) Cadre from 15.12.2025 to 19.12.2025 in place of 08.12.2025 to 12.12.2025 at JTRI, UP, Lucknow.

Madam,

With reference to Institute's letter no. JTRI/2025/3484 dated 26.11.2025 and in continuation to Court's letter no. 643/Admin.(Services)/2025 dated 25.11.2025, on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of **rescheduling** of the captioned 05 Days Refresher Training Programme **from 15.12.2025 to 19.12.2025** in place of earlier schedule of <u>08.12.2025</u> to <u>12.12.2025</u> for the Officers of Civil Judge (Sr. Div.) cadre.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-(Rajnesh Kumar) Registrar (J) (Services) "For Registrar General"

No. 652(i)/Admin.(Services)/2025 Dated: Allahabad: November 27, 2025.

In continuation to Court's endorsement no. 643(i)/Admin.(Services)/2025 dated 25.11.2025, copy forwarded for information and necessary action to:-

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2. All the **concerned** District & Sessions Judges of U.P. with the request to kindly inform the Officers concerned accordingly [as per **enclosed List, except** for **Sri Vivek Kumar Singh-III**, Civil Judge (Senior Division), Ghazipur who is presently under suspension] at their **respective** Judgeship.
- **3. Smt. Farha Jameel**, Deputy Director, JTRI, Lucknow and **Sri Vivek Kumar Singh-**I, Senior Law Officer, D.G. Medical & Health, Lucknow with the request to kindly attend the aforementioned training programme, **rescheduled** to be now held from **15.12.2025 to 19.12.2025**.

Encl.: As above.

sd/-(Satish Kumar Pushkar) Joint Registrar (Services) "For Registrar General"

<u>List of Participants</u> <u>Duration- 15.12.2025 to 19.12.2025</u>

| S.N. | I.D. | Name | Present place of posting |
|------|------|--|--|
| 1. | 2074 | SMT. TRISHA MISHRA Chief Judicial Magistrate | Prayagraj |
| 2. | 2075 | SUSHRI RUCHI TIWARI Addl. Chief Judicial Magistrate | Barabanki |
| 3. | 2076 | ASHWANI KUMAR-I Chief Judicial Magistrate | Etawah |
| 4. | 2077 | NITESH KUMAR SINHA Judge Small Causes Court | Bijnor |
| 5. | 2078 | ADARSH SRIVASTAVA Civil Judge (Senior Div.) | Gorakhpur |
| 6. | 2079 | MOHAMMAD TAUSEEF RAZA Chief Judicial Magistrate | Budaun |
| 7. | 2080 | SMT. ASTHA SRIVASTAVA Addl. Chief Judicial Magistrate | Saharanpur |
| 8. | 2081 | AMIT SINGH-II Chief Judicial Magistrate | Gonda |
| 9. | 2082 | SMT. PRIYANKA SINGH-II Civil Judge (Senior Div.) | Shahjahanpur |
| 10. | 2083 | VIVEK KUMAR SINGH-I Senior Law Officer | D.G.Medical & Health, Lucknow |
| 11. | 2084 | DEEPAK KUMAR JAISWAL Chief Judicial Magistrate | Kaushambi |
| 12. | 2085 | AMIT MISHRA Civil Judge (Senior Div.) | Raebareli |
| 13. | 2086 | SMT. FARHA JAMEEL Dy. Director | Inst. of Judl. Training & Research, Lucknow |
| 14. | 2087 | AMAN KUMAR SRIVASTAVA Civil Judge (Senior Div.) | Prayagraj |
| 15. | 2092 | SMT. SANGEETA-I Addl. Chief Judicial Magistrate | Aligarh |
| 16. | 2093 | SHAILESH PANDEY Chief Judicial Magistrate | Ballia |
| 17. | 2094 | SUNIL KUMAR TRIPATHI Chief Judicial Magistrate | Bulandshahar |
| 18. | 2095 | RATNAM SRIVASTAV Chief Judicial Magistrate | Baghpat |
| 19. | 2096 | SUDHANSHU SHEKAR UPADHYAY Chief Judicial Magistrate | Ayodhya |
| 20. | 2097 | SUSHRI AKANKSHA GARG Civil Judge (Senior Div.) | Hathras |
| 21. | 2098 | SMT. SONALI POONIA Civil Judge (Senior Div.) | Baghpat |
| 22. | 2189 | NADEEM ANWAR Addl. Civil Judge (Sr.Div.)/ACJM. | Meerut |
| 23. | 2190 | GHANSHYAM SHUKLA Chief Judicial Magistrate | Farrukhabad |
| 24. | 2100 | SMT. SUMAN TIWARI Civil Judge (Senior Div.) | Budaun |
| 25. | 2101 | ABHINAV YADAV-I A.C.J.M. (Railway) | Gonda |
| 26. | 2102 | SMT. RICHA VERMA Chief Judicial Magistrate | Hardoi |
| 27. | 2103 | GAURAV PRAKASH | Sitapur |

| | | Civil Judge (Senior Div.) | |
|-----|------|---|--|
| 28. | 2104 | SMT. SUDHA YADAV Chief Judicial Magistrate | Ambedkar N. at Akbarpur |
| 29. | 2105 | VIVEK KUMAR SINGH-II Civil Judge (Senior Div.) | Deoria |
| 30. | 2106 | SHUBHAM VERMA Addl. Chief Judicial Magistrate | Sultanpur |
| 31. | 2107 | BHAGWAN DAS GUPTA Addl. Chief Judicial Magistrate | Gorakhpur |
| 32. | 2108 | JASVEER SINGH YADAV Civil Judge (Senior Div.) | Ghaziabad |
| 33. | 2109 | VINAY KUMAR JAISWAL A.C.J.M. (Railway) | Prayagraj |
| 34. | 2110 | MUKEEM AHMAD Addl. Chief Judicial Magistrate | Jaunpur |
| 35. | 2111 | DR. DEVENDRA SINGH FAUZDAR Addl. Chief Judicial Magistrate | Muzaffar Nagar |
| 36. | 2112 | SANDEEP Civil Judge (Senior Div.) | Basti |
| 37. | 2113 | MUKESH YADAV Chief Judicial Magistrate | Maharajganj |
| 38. | 2114 | SMT. SUMITA Chief Judicial Magistrate | Rampur |
| 39. | 2115 | SMT. SABIHA KHATOON Addl. Chief Judicial Magistrate | Basti |
| 40. | 2116 | SMT. NEHA BANAUDHIA Addl. Chief Judicial Magistrate | Ghaziabad |
| 41. | 2117 | PREM BAHADUR SINGH Special C.J.M. | Prayagraj |
| 42. | 2118 | BHAGAT SINGH Addl. Chief Judicial Magistrate | Baghpat |
| 43. | 2119 | SANDEEP KUMAR Civil Judge (Senior Div.) | Fatehpur |
| 44. | 2120 | SMT. NIHARIKA JAISWAL Civil Judge (Senior Div.) | Hamirpur |
| 45. | 2121 | ASGAR ALI-I Civil Judge (Senior Div.) | Hapur |
| 46. | 2122 | ARUN KUMAR YADAVA Addl. Chief Judicial Magistrate | Prayagraj |
| 47. | 2124 | SMT. PRATIBHA CHAUDHARY Chief Judicial Magistrate | Bahraich |
| 48. | 2126 | KRISHNA KUMAR-VII Special C.J.M. | Varanasi |
| 49. | 2127 | KUWAR MITRESH SINGH KUSHWAHA Addl. Chief Judicial Magistrate | Lucknow |
| 50. | 2128 | RAJ BABU Addl. Civil Judge (Sr.Div.)/ACJM. | Basti |
| 51. | 2129 | DEVENDRA KUMAR-I Addl. Civil Judge (Sr.Div.)/ACJM. | Basti |
| 52. | 2130 | SMT. SHIVANI RAWAT Addl. Civil Judge (Sr.Div.)/ACJM. | Barabanki |
| 53. | 2131 | MAYANK JAISWAL Secretary | District Legal Services Authority, Lalitpur |
| 54. | 2132 | SMT. SWETA CHANDRA Addl. Civil Judge (Sr.Div.)/ACJM. | Meerut |
| 55. | 2133 | UMESH YADAV Civil Judge (Senior Div.) | Etawah |

| 56. | 2134 | SUSHIL KUMAR SINGH Addl. Civil Judge (Sr.Div.)/ACJM. | Jaunpur |
|-----|------|--|--------------|
| 57. | 2135 | SMT. DEEPTI YADAV Addl. Civil Judge (Sr.Div.)/ACJM. | Meerut |
| 58. | 2136 | RAVI SHANKAR GUPTA Chief Judicial Magistrate | Lalitpur |
| 59. | 2137 | JEEVAK KUMAR SINGH Addl. Civil Judge (Sr.Div.)/ACJM. | Lucknow |
| 60. | 2138 | ARIF AHMAD ANSARI Addl. Civil Judge (Sr.Div.)/ACJM. | Basti |
| 61. | 2139 | SUSHRI SONIKA VERMA Addl. Civil Judge (Sr.Div.)/ACJM. | Meerut |
| 62. | 2140 | SANJAY SINGH-II Addl. Civil Judge (Sr.Div.)/ACJM. | Ghaziabad |
| 63. | 2141 | ESHWAR SARAN KANNAUJIA Chief Judicial Magistrate | Jhansi |
| 64. | 2142 | MUNNA LAL Civil Judge (Senior Div.) | Jhansi |
| 65. | 2143 | NARESH KUMAR DIWAKAR Chief Judicial Magistrate | Firozabad |
| 66. | 2144 | PANKAJ KUMAR-I Addl. Civil Judge (Sr.Div.)/ACJM. | Agra |
| 67. | 2145 | SUNDAR PAL Addl. Chief Judicial Magistrate | Pilibhit |
| 68. | 2146 | SUSHRI SEEMA KUMARI Addl. Civil Judge (Sr.Div.)/ACJM. | Agra |
| 69. | 2147 | SMT. SHILPE RANI Addl. Civil Judge (Sr.Div.)/ACJM. | Bareilly |
| 70. | 2148 | RAJAN KUMAR GOND Addl. Chief Judicial Magistrate | Etawah |
| 71. | 2149 | BATESHWAR KUMAR Addl. Civil Judge (Sr.Div.)/ACJM. | Agra |
| 72. | 2150 | VIVEK KUMAR SINGH-III Civil Judge (Senior Div.) | Ghazipur |
| 73. | 2151 | SMT. ANUPMA SINGH Chief Judicial Magistrate | Kasganj |
| 74. | 2152 | SHASHI KUMAR Addl. Civil Judge (Sr.Div.)/ACJM. | Prayagraj |
| 75. | 2153 | SMT. NIDHI SHISHODIA Chief Judicial Magistrate | Auraiya |
| 76. | 2154 | DEVENDRA KUMAR-II Civil Judge (Senior Div.) | Unnao |
| 77. | 2155 | NARENDRA KUMAR-V Chief Judicial Magistrate | Bijnor |
| 78. | 2156 | SMT. CHETNA SINGH Civil Judge (Senior Div.) | Amroha |
| 79. | 2157 | SMT. SUDESH KUMARI Addl. Civil Judge (Sr.Div.)/ACJM. | Kanpur Nagar |
| 80. | 2158 | SUSHRI PRATIBHA-I Addl. Chief Judicial Magistrate | Shahjahanpur |
| 81. | 2159 | TARKESHWARI PRASAD SINGH Civil Judge (Senior Div.) | Auraiya |
| 82. | 2160 | VIVEK VIKRAM Addl. Civil Judge (Sr.Div.)/ACJM. | Agra |
| 83. | 2161 | PAPPU KUMAR SINGH Addl. Civil Judge (Sr.Div.)/ACJM. | Saharanpur |